

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.130**  
IB-14/ (ND)/2019

**IN THE MATTER OF:**

Alpha Healthsciences (P) Ltd  
Through Liquidator

... APPLICANT

**SECTION :**  
IBC-59

**Order delivered on 22.3.2021**

**CORAM:**  
CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC : Mr. Manoj Kumar, Advocate Counsel for Liquidator of Company


For the Respondent/CD :


For the Intervener :

**ORDER**

Counsel for the Liquidator is present. He is directed to file an insolvency Declaration in the prescribed Format along with the requisite fee with the ROC and file the proof of filing along with an affidavit.

List the matter on 03.5.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)